

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA QUESTION NO. 1152
TO BE ANSWERED ON 3RD DECEMBER, 2024

CONSTRUCTION OF ANIMAL SHELTER HOUSES

1152. SHRI ESWARASAMY K:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) the details of budget allocation and actual expenditure under the Central Scheme for the construction of animal shelter houses during the last three years, including the current year with year-wise;
- (b) the number of shelter houses constructed since the inception of the scheme, year wise/State-wise; and
- (c) whether the scheme provides for recurring grants, if so, the details thereof?

ANSWER

**THE HON'BLE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

- (a) The details of Budget allocation and actual expenditure under the Central Sector Scheme "Provision of Shelter House for looking after the Animals" during the last three years including the current year are as under:

(Amount in Rs.)

S.No.	Financial Year	Budget allocation	Budget received	Expenditure
1	2024-25	1,00,00,000	Nil	30,24,826/-
2	2023-24	1,50,00,000	73,24,826/-	42,22,048/-
3	2022-23	1,50,00,000	75,00,000/-	70,03,535/-
4	2021-22	1,50,00,000	1,50,00,000/-	1,50,00,000/-

- (b) The Shelter House scheme is being implemented by the Animal Welfare Board of India. The AWBI had released the financial assistance under the Central Sector Scheme "Provision of Shelter House for looking after the Animals" to 441 Animal Welfare Organizations including Gaushalas since 2004-05 to 2023-24. The year-wise / State-wise details are as under:

Sl.No.	State-wise	Financial Year	No. of AWOs to whom the Shelter Grant released
1	Andhra Pradesh	2004-05	2
2		2005-06	6
3		2009-10	2
4		2012-13	1
5	Bihar	2010-11	1
6	Chhattisgarh	2006-07	1
7		2010-11	1
8	Goa	2004-05	1
9	Gujarat	2004-05	2
10		2005-06	2
11		2006-07	4
12		2007-08	2
13		2008-09	2
14		2009-10	5
15		2011-12	2
16		2012-13	1
17		2013-14	1
18		2019-20	1
19	Haryana	2005-06	1
20		2006-07	6
21		2007-08	4
22		2008-09	17
23		2009-10	1
24		2010-11	2
25		2011-12	1
26		2012-13	1
27		2013-14	2
28		2014-15	3
29		2018-19	1
30		2020-21	3
31		2021-22	1
32		2022-23	1
33	Himachal Pradesh	2005-06	1
34	Jammu & Kashmir	2008-09	1
35	Jharkhand	2009-10	3
36	Karnataka	2004-05	1
37		2005-06	1
38		2006-07	2
39		2008-09	2
40	Kerala	2005-06	1
41		2008-09	1
42		2010-11	1
43	Madhya Pradesh	2004-05	4
44		2005-06	11
45		2006-07	10
46		2008-09	23

47		2009-10	16
48		2010-11	4
49		2011-12	4
50		2012-13	8
51		2013-14	5
52		2014-15	6
53		2019-20	1
54		2020-21	1
55		2021-22	3
56	Maharashtra	2004-05	4
57		2005-06	4
58		2006-07	5
59		2008-09	2
60		2009-10	4
61		2010-11	3
62		2011-12	1
63		2012-13	1
64		2018-19	1
65	Nagaland	2006-07	1
66	New Delhi	2004-05	2
67		2005-06	1
68		2006-07	2
69		2014-15	1
70	Odisha	2004-05	2
71		2005-06	3
72		2006-07	1
73		2010-11	1
74	Punjab	2005-06	1
75		2006-07	6
76		2009-10	3
77		2010-11	2
78		2013-14	1
79		2014-15	1
80	Rajasthan	2004-05	1
81		2005-06	2
82		2006-07	12
83		2007-08	3
84		2008-09	23
85		2009-10	23
86		2010-11	8
87		2011-12	10
88		2012-13	11
89		2013-14	14
90		2014-15	3
91		2018-19	1
92		2019-20	2
93		2020-21	1
94		2021-22	3

95		2022-23	1
96	Tamil Nadu	2004-05	1
97		2005-06	1
98		2006-07	3
99		2008-09	2
100		2010-11	1
101		2011-12	1
102		Telangana	2018-19
103	Uttar Pradesh	2004-05	3
104		2005-06	6
105		2006-07	8
106		2007-08	4
107		2008-09	13
108		2009-10	8
109		2010-11	2
110		2011-12	1
111		2012-13	3
112		2013-14	6
113		2014-15	2
114		2017-18	1
115		2019-20	3
116	2022-23	1	
117	Uttrakhand	2008-09	1
118	West Bengal	2005-06	3
119		2006-07	1
120		2008-09	2
121		2012-13	1

(c) There is no provision for providing recurring grants under the scheme.